

**RESUME OF WORK DONE BY
LOK SABHA**

(SEVENTH LOK SABHA—FOURTEENTH SESSION)

(23rd February to 9th May, 1984)



**LOK SABHA SECRETARIAT
NEW DELHI**

June, 1984/Jyaistha, 1906 (Saka)

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Fourteenth Session of Seventh Lok Sabha, 1984.

NEW DELHI;
June 6, 1984

Jyaishta 16, 1906 (Saka)

SUBHASH C. KASHYAP,
Secretary-General.

CORRIGENDA
TO
RESUME OF WORK DONE BY LOK SABHA
(SEVENTH LOK SABHA - FOURTEENTH SESSION)

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**RESUME OF WORK DONE BY LOK SABHA DURING THE FOURTEENTH
SESSION OF SEVENTH LOK SABHA—FEBRUARY - MAY, 1984**

1. DURATION OF SESSION

Date of commencement	23rd February, 1984
Date of adjournment <i>sine die</i>	9th May, 1984
Date of prorogation	12th May, 1984
Number of days of sittings	52
Number of hours of sittings	376 hours and 55 minutes

2. ADJOURNMENT MOTION

Admitted and discussed

Sl. No.	Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken	Remarks
1.	Regarding the situation in Punjab leading to communal violence and confrontation between the CRPF and sections of the people both in Punjab and Haryana.	Prof. Madhu Dandavate	24-2-1984	28-2-1984	Negative	6 33	<p>After leave was granted by House on 24 Feb., 1984, Speaker observed that he would fix date and time for discussion in consultation with Leaders of Party/Groups. On objection raised by several Members that discussions could not be delayed beyond the stipulated time as provided in rule 61, Motion for suspension of rule 61 in its application to Adj. Motion was moved and adopted.</p> <p style="text-align: right;">H. M.</p> <p>There were no sittings on 25 and 26 Feb., 1984. On 27 Feb., 1984, Speaker announced that discussion would be taken up at 16.00 hrs. on 28 Feb., 1984 as decided at Leaders Meeting.</p> <p>Accordingly discussion on Adj. Motion was taken up at 16.03 hrs. on 28 Feb., 1984 which continued till 22.15 hrs. on that day.</p>

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Life Insurance Corporations Bill, 1983	19-12-83 (Earlier Session)	—	24-2-84 (Motion for extension of time for presentation of the Report of the Joint Committee)	H. M.	—	—	A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the Monsoon Session, 1984 adopted.

1	2	3	4	5	6	7	8	9
2.	The Payment of Gratuity (Amendment) Bill, 1982	19-10-82 (Earlier Session)	—	24-2-84 26-4-84 (Consideration and passing)	3 53	9	4	Passed, as amended.
*3.	The Industries (Development and Regulation) Amendment Bill, 1984	27-2-84	—	1-3-84 2-3-84 3-3-84 (Consideration and passing)	2 49	—	—	Passed
**4	The Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Bill, 1984	28-2-84	—	3-3-84 (Consideration and passing)	2 29	—	—	Passed
5.	The Finance Bill, 1984	29-2-84	—	18-4-84 19-4-84 21-4-84 23-4-84 (Consideration and passing)	15 01	137	17	Passed, as amended

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Industries (Development and Regulation) Amendment Ordinance, 1984 (No. 1 of 1984)

** The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1984 (No. 2 of 1984)

	1-3-84	3-3-84 (Consideration and passing)	0 59	— —	Passed
6. The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Bill, 1984	—	3-3-84 (Consideration and passing)	0 59	— —	Passed
*7. The Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Bill, 1984.	2-3-84	3-3-84 8-3-84 (Consideration and passing)	2 25	— —	Passed
8. The Oilfields (Regulation and Development) Amendment Bill, 1984	22-8-83 (Earlier Session)	6-3-84 (As returned by Rajya Sabha with amendments)	0 04	— —	Amendments made by Rajya Sabha considered and agreed to by Lok Sabha
**9. The Prevention of Damage of Public Property Bill, 1984, as passed by Rajya Sabha.	—	6-3-84 (Consideration and passing)	2 56	— —	Passed
10. The Asiatic Society Bill, 1984, as passed by Rajya Sabha.	—	7-3-84 15-3-84 19-3-84 (Consideration and passing)	2 28 21	— —	Passed

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Ordinance, 1984 (No. 4 of 1984).

** The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Prevention of Damage to Public Property Ordinance, 1984 (No. 3 of 1984).

1	2	3	4	5	6	7	8	9
					H	M		
11.	The Appropriation (Vote on Account) Bill, 1984.	14-3-84	—	14-3-84 (Consideration and passing)	0	32	—	Passed
12.	The Appropriation Bill, 1984	14-3-84	—	14-3-84 (Consideration and passing)	0	01	—	Passed
13.	The Appropriation (No. 2) Bill, 1984.	14-3-84	—	14-3-84 (Consideration and passing)	0	01	—	Passed
14.	The Appropriation (Railways) Bill, 1984.	15-3-84	—	15-3-84 (Consideration and passing)	0	10	—	Passed
15.	The Appropriation (Railways) No. 2 Bill, 1984.	15-3-84	—	15-3-84 (Consideration and passing)	0	01	—	Passed
16.	The Appropriation (Railways) No. 3 Bill, 1984.	15-3-84	—	15-3-84 (Consideration and passing)	0	01	—	Passed
17.	The Pondicherry Appropriation (Vote on Account) Bill, 1984.	15-3-84	—	15-3-84 (Consideration and passing)	0	05	—	Passed

18. The Pondicherry Appropriation Bill, 1984.	15-3-84	—	15-3-84 (Consideration and passing)	0	03	—	—	Passed
19. The Punjab Appropriation (Vote on Account) Bill, 1984.	19-3-84	—	19-3-84 (Consideration and passing)	0	01	—	—	Passed
20. The Punjab Appropriation Bill, 1984.	19-3-84	—	19-3-84 (Consideration and passing)	0	01	—	—	Passed
21. The Indian Veterinary Council Bill, 1981, as introduced in Rajya Sabha.	—	23-3-84 (Laying of the Report of the Joint Committee)	—	—	—	—	—	Report of the Joint Committee laid on the Table
22. The Workmen's Compensation (Amendment) Bill, 1984, as passed by Rajya Sabha.	—	27-3-84	2-5-84 3-5-84 (Consideration and passing)	1	56	—	—	Passed
*23. The Payment of Gratuity (Amendment) Bill, 1984.	27-3-84	—	26-4-84 (Consideration and passing)	0	03	1	1	Passed, as amended.
24. The Mogul Line Limited (Acquisition of Shares) Bill, 1984.	29-3-84	—	24-4-84 (Consideration and passing)	1	45	—	—	Passed

* The Short title of the Bill was changed to "The Payment of Gratuity (Second Amendment) Bill, 1984" by Lok Sabha through an amendment to clause 1.

1	2	3	4	5	6	7	8	9
					H	M		
25.	The Appropriation (No. 3) Bill, 1984.	17-4-84	—	17-4-84 (Consideration and passing)	0	15	—	Passed
*26.	The National Security (Amendment) Bill, 1984.	23-4-84	—	24-4-84 25-4-84 (Consideration and passing)	0	17 4	—	Passed
27.	The Punjab Commercial Crops Cess (Amendment) Bill 1984.	23-4-84	—	27-4-84 (Consideration and passing)	1	02	—	Passed
28.	The Government of Union Territories (Amendment) Bill, 1984, as passed by Rajya Sabha.	—	25-4-84	30-4-84 (Consideration and passing)	0	46	—	Passed
29.	The Visva-Bharati (Amendment) Bill, 1984, as passed by Rajya Sabha.	—	27-4-84	7-5-84 8-5-84 (Consideration and passing)	4	19	6	Passed

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Security (Amendment) Ordinance, 1984 (No. 5 of 1984).

30.	The Essential Commodities (Amendment) Bill, 1983, as passed by Rajya Sabha.	—	22-12-83 (Earlier Session)	27-4-84 30-4-84 (Consideration and passing)	2	49	3	3	Passed as amended			
31.	The Punjab State Legislature (Delegation of Powers) Bill, 1984.	30-4-84	—	3-5-84 (Consideration and passing)	1	06	—	—	Passed			
*32.	The Union Duties of Excise (Distribution) Amendment Bill, 1984.	30-4-84	—	3-5-84 (Consideration and passing)	—	—	—	—	Passed			
*33.	The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1984.	30-4-84	—	3-5-84 (Consideration and passing)	—	—	—	—	Passed			
*34.	The Union Duties of Excise (Electricity) Distribution (Amendment) Bill, 1984.	30-4-84	—	3-5-84 (Consideration and passing)	3	25	—	—	Passed			
*35.	The Estate Duty (Distribution) Amendment Bill, 1984.	30-4-84	—	3-5-84 (Consideration and passing)	—	—	—	—	Passed			
36.	The Monopolies and Restrictive Trade Practices (Amendment) Bill 1984, as passed by Rajya Sabha.	—	2-5-84	7-5-84 (Consideration and passing)	4	16	6	—	Passed			
37.	The Industrial Disputes (Amendment) Bill, 1984	2-5-84	—	—	0	18	2	—	Pending			

* Discussed together.

1	2	3	4	5	6	7	8	9
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@38.	The Delhi Municipal Corporation (Second Amendment) Bill, 1983.	26-8-83 (Earlier Session)	—	2-5-84 (Consideration and passing)	2	6	6	Passed, as amended
*39.	The Punjab Municipal (New Delhi Amendment) Bill, 1983.	26-8-83 (Earlier Session)	—	2-5-84 (Consideration and passing)	2	5	5	Passed, as amended
*40.	The Delhi Development (Amendment) Bill, 1983	26-8-83 (Earlier Session)	—	2-5-84 (Consideration and passing)	2	39	9	Passed, as amended
*41.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1983.	26-8-83 (Earlier Session)	—	2-5-84 (Consideration and passing)	2	2	2	Passed, as amended
42.	The Aluminium Corporation of India Limited (Acquisition and Transfer of Aluminium Undertaking) Bill, 1983.	21-12-83 (Earlier Session)	—	4-5-84 (Consideration and passing)	1	36	4	2 Passed, as amended
43.	The Export (Quality Control and Inspection) Amendment Bill, 1983.	12-12-83 (Earlier Session)	—	4-5-84 7-5-84	2	15	2	2 Passed, as amended
44.	The Banking Service Commission Bill, 1984.	7-5-84	—	8-5-84 (Consideration and passing)	1	47	—	— Passed

45.	The Multi-State Co-operative Societies Bill, 1984.	8-5-84	—	—	—	—	—	—	Pending
46	The Electricity (Supply) Amendment Bill, 1984.	8-5-84	—	—	—	—	—	—	Pending
47.	The Delhi Rent Control (Amendment) Bill, 1980	1-8-80 (Earlier Session)	—	8-5-84 (Consideration and passing)	0	20	2	2	Passed, as amended
48.	The Merchant Shipping (Amendment) Bill, 1983,	1-12-83 (Earlier Session)	—	8-5-84 (Consideration and passing)	0	15	2	2	Passed, as amended
49.	The Levy Sugar Price Equalisation Fund (Amendment) Bill, 1984.	9-5-84	—	—	—	—	—	—	Pending
50.	The Dowry Prohibition (Amendment) Bill, 1984.	9-5-84	—	—	—	—	—	—	Pending

* Discussed together.

@ The Short title of the Bill was changed to "The Delhi Municipal Corporation (Amendment) Bill, 1984" by Lok Sabha through an amendment to clause 1.

SUMMARY

1. Bills pending at the end of the last session	...	22
2. Bills introduced	...	31
3. Bills opposed at introduction stage		2
4. Bills passed by Rajya Sabha and laid on the Table		6
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments		1
6. Bills returned by Rajya Sabha with amendments and laid on the Table		1
7. Bills passed		43
8. Bills Negatived		Nil
9. Bills withdrawn		Nil
10. Bills part discussed		Nil
11. Motions for adjournment of debate on Bills adopted		Nil
12. Bills referred to Select Committee		Nil
13. Bills referred to Joint Committee		Nil
14. Bills reported by Select Committee	...	Nil
15. Bills reported by Joint Committee		1@
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which Motion for concurrence was adopted by Lok Sabha	...	Nil
17. Bills pending at the end of the session vide Para No. 2828 of Lok Sabha Bulletin-Part II, dated 19 May, 1984	...	17

@ Report of the Joint Committee laid on the Table.

(ii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Andhra Pradesh Legislative Council (Abolition) Bill, 1984 by Shri G. Bhoopathy.	24-2-1984	—	—	H M 0 11	—	—	Motion for leave to introduce opposed. Bill introduced. Pending
2.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1980 by Prof. P.J. Kurien.	28-3-1980 (Earlier Session)	—	22-12-1983 (Earlier Session) 24-2-1984 (Further consideration)	1 09 (excluding 2 hrs. and 18 minutes taken during Thirteenth Session)	NIL	NIL	Bill withdrawn by leave of the House.
3.	The Hindu Scriptures and Other Religious Literature (Review and Amendment) Bill, 1983 by Shri Rajnath Sonkar Shastri.	8-4-1983 (Earlier Session)	—	24-2-1984 9-3-1984 23-3-1984 (consideration)	5 30	1	NIL	Bill withdrawn by leave of the House.

1	2	3	4	5	6	7	8	9
C								
H M								
4.	The Regional Rural Banks (Amendment) Bill, 1983 (<i>Amendment of section 8, etc.</i>) by Shri Anwar Ahmad.	9-3-1984	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill, 1984 (<i>Amendment of Seventh Schedule</i>) by Shri K. T. Kosalram.	9-3-1984	—	—	—	—	—	Pending
6.	The Salaries and Allowances of Ministers (Amendment) Bill 1984 (<i>Substitution of section 3</i>), by Shri Mool Chand Daga.	9-3-1984	—	—	—	—	—	Pending
7.	The Constitution (Amendment) Bill 1984 (<i>Amendment of articles 200 and 201</i>) by Shri Chitta Basu.	9-3-1984	—	—	—	—	—	Pending
8.	The Foreign Contribution (Regulation) Amendment Bill, 1984 (<i>Insertion of new section 6A</i>) by Shri B.V. Desai.	9-3-1984	—	—	0 03	—	—	Pending
9.	The Constitution (Amendment) Bill; 1984 (<i>Amendment of article 130</i>) by Shri K. Lakkappa.	23-3-1984	—	—	—	—	—	Pending

10. The Land Acquisition (Amendment) Bill, 1984 (<i>Amendment of section 11 etc</i>) by Prof. Madhu Dandavate.	23-3-1984	—	—	—	—	—	Pending
11. The Hoarding and Profiteering Prevention Bill, 1984 by Prof. Madhu Dandavate.	23-3-1984	—	—	—	—	—	Pending
12. The Lokpal Bill, 1984 by Prof. Madhu Dandavate.	23-3-1984	—	—	—	—	—	Pending
13. The Banking Laws (Amendment) Bill, 1984 by Prof. Madhu Dandavate.	23-3-1984	—	—	—	—	—	Pending
14. The Anti-Defection Bill, 1984 by Prof. Saif-ud-Din Soz.	23-3-1984	—	—	—	—	—	Pending
15. The Constitution (Amendment) Bill, 1984 (<i>Amendment of article 51</i>) by Shri Ratansinh Rajda.	23-3-1984	—	—	0	06	—	Pending
16. The Reservation of Vacancies in Posts and Services (for Scheduled Castes and Scheduled Tribes, Bill, 1980 by Shri Suraj Bhan.	14-3-1980 (Earlier session)	—	23-3-1984 6-4-1984 19-4-1984 4-5-1984 (consideration)	7	17	6	Discussion on the motion for consideration not concluded. Pending.
17. The Constitution (Amendment) Bill, 1984 (<i>Amendment of articles 341 and 342</i>) by Shri Ram Lal Rabi.	6-4-1984	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H M			
18.	The Abolition of Begging Bill, 1984 by Shri B.V. Desai.	6-4-1984	—	—	0 02	—	—	Pending
19.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1984 (Amendment of sections 2 and 3) by Shri Ram Nagina Misra.	19-4-1984	—	—	0 02	—	—	Pending
20.	The Removal of Farmers' Indebtedness Bill, 1984 by Shri Uttamrao Patil.	4-5-1984	—	—	—	—	—	Pending
21.	The Freedom of Information Bill, 1984 by Dr. Subramaniam Swamy.	4-5-1984	—	—	—	—	—	Pending
22.	The Regulation and Control of Technical Servicing Units Bill, 1984 by Shrimati Jayanti Patnaik.	4-5-1984	—	—	—	—	—	Pending
23	The Constitution (Amendment) Bill, 1984 (Amendment of article 169) by Shri Chittia Basu.	4-5-1984	—	—	0 10	—	—	Pending

SUMMARY

1.	Bills pending at the end of the last session	343
2.	Bills introduced	20
3.	Bills withdrawn	2
4.	Bills negatived	Nil
5.	Part-discussed	1
6.	Bills pending at the end of the Session <i>vide</i> para No. 2829 of Bulletin-Part II dated 19 May 1984.	361

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of statement	Time taken
1	2	3	4	5
1.	Reported anti-India propaganda on British Television on behalf of the so-called 'Jammu and Kashmir Liberation Front' Leaders regarding the execution of Maqbool Butt and steps taken by the Government in the matter.	Shri Abdul Rashid Kabuli	Shri P. V. Narasimha Rao 27-2-1984	1 19 H. M.
2.	Reported missing of Current and Saving Bank accounts ledgers/cash books containing records of accounts worth over rupees 30 crores from the Bank of India Branch, Calcutta and the action taken by the Government in the matter.	Shri Ram Vilas Paswan	Shri Janardhana Poojary 2-3-1984	1 21
3.	Reported spurt in the incidents of armed robberies and dacoities in banks and jewellery shops and the deteriorating law and order situation in Delhi and other parts of the country and the action taken by the Government in the matter.	Shri Kusuma Krishna Murthy	Shri P. C. Seth 5-3-1984	1 00

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|------|
| 4. Reported move for establishment of military bases in Pakistan and Bangladesh by the United States of America and the reaction of the Government with regard thereto, | Shri Jagpal Singh | 0 55 |
| | Shri P. V. Narasimha Rao | |
| | 6-3-1984 | |
| 5. Situation arising out of the reported multi-million dollar contract by Pakistan with United States of America for purchase of sophisticated arms and ammunitions and the steps taken by the Government to meet the situation. | Shri Ram Vilas Paswan | 1 06 |
| | Shri R. Venkataraman | |
| | 7-3-1984 | |
| 6. Situation arising out of the reported short supply of fertilizers to farmers in various parts of the country and the steps taken by the Government to meet the situation. | Shri M. Ramgopal Reddy | 1 03 |
| | Rao Birendra Singh | |
| | 9-3-1984 | |
| 7. Reported recent unprecedented torrential unseasonal rain in Tamil Nadu causing loss of a number of human lives, cattle damage to crops and properties and the relief measures undertaken by the Government in rehabilitating the flood-stricken people. | Shri K. T. Kosalram | 0 55 |
| | Rao Birendra Singh | |
| | 12-3-1984 | |
| 8. Reported devastating fire in the Cochin Oil Refinery causing extensive damage and resulting in the death of some persons and the action taken by the Government in the matter. | Shri Zainal Abedin | 1 06 |
| | Shri P. Shiv Shankar | |
| | 13-3-1984 | |

1	2	3	4	5
9.	Reported sufferings of the parents of dowry victims, apathy of police in investigation of dowry deaths and the action taken by the Government in the matter.	Shrimati Geeta Mukherjee	Shrimati Ram Dulari Sinha ----- 15-3-1984	H. M. 1 45
10.	Activities of extremists in Punjab and Haryana and recent incidents of reported assaults on the lives of the Deputy Speaker, Haryana Vidhan Sabha and Shri Darbara Singh, former Chief Minister of Punjab and blowing up of railway track in Haryana, and steps taken by the Government to meet the situation.	Shri Zainul Basher	Shri P. Venkata-subbaiah ----- 19-3-1984	0 58
11.	Reported growing activities of insurgents in the North-East part of the country with particular reference to the killing of a number of CRPF personnel and others and injuries caused to many persons in Imphal and steps taken by the Government to meet the situation.	Shri Ramavatar Shastri	Shri P. C. Sethi ----- 20-3-1984	1 10

12. Reported deaths due to consumption of spurious liquor in various parts of the country with particular reference to recent deaths in Kanpur and Farrukhabad districts of Uttar Pradesh and the action taken by the Government in regard thereto.
13. Reported sale of adulterated foodstuffs and spices in Delhi, Chandigarh and action taken by the Government in the matter.
14. Reported economic crisis in the language news agencies leading to strike and lockout in "Samachar Bharati" and strike notice by the workers of "Hindustan Samachar" and the action taken by the Government in the matter.
15. Situation arising out of the reported nuclear collaboration between Pakistan and China and the reaction of the Government in regard thereto.
16. Reported failure of the Delhi Development Authority to allot land to a large number of Group Housing Societies which are registered and have deposited several crores of rupees with D. D. A. and the action taken by the Government in the matter.

Shri Saifuddin
Chowdhary

1 01

Shrimati Ram
Dulari Sinha

26-3-1984

Shri Harish Rawat

1 05

Shri B. Shankara-
nand

28-3-1984

Shri M. Ramgopal
Reddy

0 45

Sori P. V.
Narasimha Rao

30-3-1984

Prof. Madhu
Dandavate

0 55

Shri Mohammad
Usman Arif

2-4-1984

* As decided in the House on 29-3-1984, Calling Attention was converted into a discussion which was taken up on 19-4-1984.

1	2	3	4	5
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H. M.

17. *Situation arising out of the reported decision of the Government of Sri Lanka to impose military rule in Jaffna, Sri Lanka and a renewed spate of killings of Tamilians of Indian origin there and the reaction of the Government with regard thereto.

18. Reported deaths of bonded labourers and deplorable conditions of work in unauthorised Red Sand Stone quarries in Delhi and Faridabad and inhuman atrocities on them in Chittorgarh district of Rajasthan and steps taken by the Government in that regard.

19. Reported glut of potatoes in the country resulting in sharp fall in their prices causing sufferings to farmers and the action taken by the Government in the matter.

Shri Dharmavir

6.4-1984

Shri M. Ramgopal
Reddy

2 11

Shri Yogendra
Makwana

9.4-1984

Shri Rajnath
Senkar Shastri

1 40

20. Reported sharp fall in the prices of tobacco leaf in Andhra Pradesh and other States due to non-purchase of tobacco leaf by Government at the price fixed by them leading to agitation and resentment amongst the tobacco growers and the action taken by the Government in that regard.	Shri Satish Agarwal	Shri Vishwanath Pratap Singh ----- 11-4-1984	1 29
21. Reported threat by the so called "Kashmir Liberation Front" and other extremists to the life of the Prime Minister and other VIPs and action taken by the Government to meet the situation.	Shri P. Namgyal	Shri P. C. Sethi ----- 16-4-1984	1 03
22. Reported sad plight of inmates of Beggars' Homes and Rescue Homes and the recent incident in the Re-settlement-cum-Classification Centre of the Directorate of Social Welfare Delhi and the action taken by the Government in the matter.	Shri B. D. Singh	Shri P. K. Thungon ----- 18-4-1984	1 03
23. Reported malpractices and alleged ill-treatment by doctors towards patients in various hospitals particularly in Dr. Ram Manohar Lohia Hospital, New Delhi and the action taken by the Government in regard thereto.	Shri Hiralal R. Parmar	Shri B. Shankar-nand ----- 19-4-1984	1 44

* As decided in the House on 5-4-1984. Calling Attention was converted into a discussion which was taken up on 6-4-1984.

0 52

Shri P. C. Sethi
8-5-1984

Shri Ram Vilas
Paswan

28. Reported recent devastating fire in Seemapuri, Delhi resulting in heavy loss of life and property and action taken by Government in regard thereto.

0 56

Shri S. M.
Krishna
8-5-1984

Shri Suraj Bhan

29. Reported delay in replacing sales tax by additional excise duty on cement, paper, drugs, petrol and petroleum products as recommended by the Tripathi Committee and the action taken by the Government in the matter.

1 49

Shri Yogendra
Makwana
9-5-1984

Shri Vikram
Mahajan

30. Reported distress sale and decline in the prices of wheat and other agricultural produce in various States and the need to provide remunerative prices to farmers and the action taken by the Government in regard thereto.

5. DIVISIONS

Number of Divisions held	3
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6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of discussion	Time taken
	1	2	3
			4
			H. M.
		(i) Railway Budget	
Budget (Railways) for 1984-85	24.2.84	5.3.84 6.3.84 7.3.84	1 16
		General Discussion	10 41
Supplementary Demands for Grants in respect of Budget (Railways) for 1983-84	6.3.84	15.3.84	
		*Discussion and voting on Demands for Grants	
		*Discussion and voting on Supplementary Demands for Grants (Railways)	
Demands for Excess Grants in respect of Budget (Railways) for 1981-82	6.3.84	15.3.84	5 17
		*Discussion and voting on Demands for Excess Grants (Railways)	

* Discussed together along with the Government Resolution seeking approval of the recommendations contained in the Tenth Report of the Railway Convention Committee, 1980.

(ii) General Budget

Budget (General) for 1984-85 29.2.84

9.3.84	1	28
12.3.84	} General Discussion	45
13.3.84		
14.3.84		
14.3.84	0	01

Discussion and voting on Demands for Grants on Account (Voted without discussion)

DISCUSSION AND VOTING ON DEMANDS FOR GRANTS OF MINISTRY/DEPARTMENT OF—

1	2	3	4	H.	M.
				7	29
		20.3.84	} External Affairs		
		21.3.84			
		21.3.84	} Defence	9	22
		22.3.84			
		23.3.84			
		26.3.84	} Home Affairs	20	05
		27.3.84			
		28.3.84			
		29.3.84			

1	2	3	4	H	M
		29.3.84			
		30.3.84	Law, Justice and Company Affairs	5	42
		2.4.84			
		3.4.84			
		3.4.84	Agriculture Rural Development Irrigation	3	40
		5.4.84	Energy	8	05
		9.4.84			
		11.4.84	Education and Culture	6	42
		12.4.84			
		12.4.84	Commerce	5	49
		16.4.84			
		16.4.84	Information and Broadcasting	5	45
		17.4.84			
		17.4.84	Labour and Rehabilitation	1	04
			Chemicals and Fertilisers		
			Communications		
			Finance		
			Food and Civil Supplies		
			Health and Family Welfare		
			Industry		
			Planning		

Guillotined at
6.03 P. M. on
17.4.1984.

0 03

- Shipping and Transport
- Social Welfare
- Steel and Mines
- Tourism and Civil Aviation
- Works and Housing
- Atomic Energy
- Electronics
- Environment
- Ocean Development
- Science and Technology
- Space
- Sports
- Supply
- Lok Sabha
- Rajya Sabha
- Parliamentary Affairs
- Secretariat of the
- Vice-President

73 46

Supplementary Demands for
Grants in respect of the
Budget (General) for 1983-84

9.3.84

14.3.84

*Discussion and vot-
ing on Supplemen-
tary Demands for
Grants (General)

Demands for Excess Grants
in respect of the Budget
(General) for 1981-82

9.3.84

14.3.84

*Discussion and vot-
ing on Demands for
Excess Grants (Gen-
eral)

0 51

@Discussed together
*Discussed together

4

H. M.

(iii) Budget in respect of Union Territory of Pondicherry

Budget (Pondicherry) for 1984-85	5.3.84	15.3.84	@General discussion @Discussion and voting on Demands for Grants on Account	1	58
Supplementary Demands for Grants in respect of Budget (Pondicherry) for 1983-84	5.3.84	15.3.84	@Discussion and voting on Supplementary Demands for Grants (Pondicherry)		

(iv) Budget in respect of State of Punjab

Budget (Punjab) for 1984-85	12.3.84	19.3.84	£General Discussion £Discussion and voting on Demands for Grants on Account	3	27
Supplementary Demands for Grants in respect of the Budget (Punjab) for 1983-84	12.3.84	19.3.84	£Discussion and voting on Supplementary Demands for Grants (Punjab)		

@ Discussed together.

£ Discussed together along with the Statutory Resolution seeking approval of the continuance in force of the Proclamation dated 6. 10. 1983 in respect of Punjab issued under article 356 by the President for a further period of six months w. e. f. 6-4-84

7. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Qazi Saleem	23.2.84 to 6.4.84	9-5-1984
2.	Shri D. Pattuswamy	22.12.83, 23.2.84 to 17.4.84	
3.	Shri L. S. Tur	21.12.83 and 22.12.83 and 23.2.84 to 19.4.84	
4.	Shri Ananda Gopal Mukhopadhyay	2.3.84 to 21.4.84	
5.	Shri K. B. Choudhari	1.3.84 to 27.4.84	
6.	Shri P. V. G. Raju	18.4.84 to 4.5.84	

8. MOTIONS

(i) Motion Under Rule 342

Sl. No.	Brief subject	Motion Under Rule	Member who moved	Date of discussion	Time taken	Ministry/ Department concerned	Remarks
1.	International situation and the policy of the Government of India in relation thereto	342	Shri P. V. Narasimha Rao	9-5-84	4 39	External Affairs	

(ii) Motions Under Rule 388 for Suspension of Rule

Sl. No.	Brief subject	Member who moved	Date on which motion moved	Time taken	Remarks
1.	Suspension of proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for taking into consideration and passing of the Punjab Municipal (New Delhi Amendment) Bill, 1983, inasmuch as it is dependent upon the Delhi Municipal Corporation (Second Amendment) Bill, 1983.	Shri P. Venkatasubbaiah	2-5-84	0 01	Adopted

Adopted

0 01

2-5-84

Shri Mallikarjun

2. Suspension of proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Delhi Development (Amendment) Bill, 1983 inasmuch as it is dependent upon the Delhi Municipal Corporation (Second Amendment) Bill, 1983.

9. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency	Oath/Affirmation	Language in which oath/affirmation made	Date of taking oath/affirmation
1.	Shri Rizaq Ram	Sonepat-Haryana	Oath	English	23-2-1984
2.	Shri Pitambar Singh	Bettiah-Bihar	Oath	Hindi	23-2-1984
3.	Shri Banarsi Dass	Bulandshahr-Uttar Pradesh	Oath	Hindi	23-2-1984

10. OBITUARY REFERENCES

S.No.	Name of Member	Date of Death	Date on which reference made.	Time Taken
1.	Mr. Yuri Vladimirovich Andropov, President of USSR.	9.2.1984		H. M.
2.	Shri J C. Barve, sitting Member	16.1.1984		
3.	Shri C.M. Stephen, sitting Member	16.1.1984		
4.	Dr. B.N. Singh sitting Member	3.2.1984	23.2.1984	0 13
5.	Seth Achal Singh, Member First to Fifth Lok Sabha.	22.12.1984		34
6.	Shri P. Sivasankaran, Member, Third and Fourth Lok Sabha.	14.1.1984		
7.	Shri Bajjnath Kureel, Member, First to Fifth, Lok Sabha.	26.1.1984		
8.	Shri Y. Shaiza, Member, Sixth Lok Sabha.	30.1.1984		
9.	Shri Rajdeo Singh Member, Third to Fifth, Lok Sabha.	25.2.1984	9.3.1984	0 02

✓ 10.	Shri Raja Ram Shastri, Member, First Lok Sabha.	2.3.1984	19.3.1984	0	01
X 11.	Shri Gopikrishna Vijavargiya, Member, Constituent Assembly.	16.3.1984	23.3.1984	0	02
X 12.	Lt. Col. Kanwar Dalel Singh, Member, Constituent Assembly and Provisional Parliament.	8.3.1984			
✓ 13.	Shri Shobha Ram, Member First and Second Lok Sabha.	23.3.1984	30.3.1984	0	04
X 14.	Shri V.N. Tewari, Member, of Parliament (Rajya Sabha).	3.4.1984	3.4.1984	0	17
✓ 15.	Shri Hari Ram Nathany, Member, First Lok Sabha.	24.3.1984	6.4.1984	0	02
✓ 16.	Shri Shivdutt Upadhyaya, Member, First to Third, Lok Sabha.	7.4.1984	9.4.1984	0	02
✓ 17.	Shri Yogesh Chandra Murmu, Member Fifth Lok Sabha.	30.3.1984			
✓ 18.	Shri Shantilal Harjivan Shah, Member Fourth Lok Sabha.	5.4.1984	19.4.84	0	03

*Sitting Member of Rajya Sabha

1	2	3	4	5	H	M
19.	Shri Kamakhya Prasad Tirpathi, Member First Lok Sabha	14.4.1984	27.4.1984			
20.	Shri Jaspat Roy Kapoor, Member, Constituent Assembly and Provisional Parliament.	22.4.1984				0 01
21.	Smt. Gopikatai Marutao Kannanwar, Member, Third Lok Sabha.	17.4.1984	9.5.1984			0 01

11. PAPERS LAID ON THE TABLE

(i) By Government	1299
(ii) By Private Members		...	NIL

12. PERSONAL EXPLANATION UNDER RULE 357

Subject	Name of Member who made the personal explanation	Date	Time taken	
			H.	M.
Certain remarks about him made by Shri Arif Mohd. Khan in the House on 1st March, 1984.	Shri Atal Bihari Vajpayee	6.3,1984	0	04

13. PETITION

Presented by Member	—	One
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14. PRESIDENT'S ADDRESS

Date of Address	Dates of discussion on Motion of Thanks	Members who moved and seconded	No. of Amendments tabled	No. of Amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
23.2.84	27.2.84 28.2.84 1.3.84	Shri B R. Bhagat Shri Xavier Arakal	664	—	1.3.84	H 11 05	M 05 5.3.84

15. PRIVILEGE MATTERS

S No	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6

1. Trying to shout some slogan by a visitor from the Visitors' Gallery.

The Chairman informed the House that a visitor who tried to shout some slogan from the Visitors' Gallery, at about 12.13 hours had been taken into custody immediately by the Watch and Ward Officer. The visitor had made a statement but had not expressed any regret for his action. On a motion moved by the Deputy Minister of Parliamentary Affairs, the

H M
0.03

2.3.1984

House resolved that he had committed a grave offence and was guilty of the contempt of the House. The House further resolved that he be sentenced to simple imprisonment till 6 P.M. on Thursday, the 8th March, 1984, for the aforesaid contempt of the House and sent to Central Jail, Tihar, New Delhi.

- | | | | | |
|-----------------------------------------------------------------|---------------|-----------------|-------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>2. Shouting of slogans from the Visitors Gallery.</p> | <p>... ..</p> | <p>7.5.1984</p> | <p>0.06</p> | <p>The Chairman informed the House that a visitor who shouted some slogans from the Visitors' Gallery at about 14.53 hours had been taken into custody immediately by the Watch and Ward Officer. The visitor had made a statement, but had not expressed any regret for his action. On a motion moved by the Deputy Minister of Parliamentary Affairs, the House resolved that he had committed a grave offence and was guilty of the contempt of the House. The House further resolved that he be sentenced to simple imprisonment till 6.30 P.M. on Wednesday, the 9th May, 1984, for the aforesaid contempt of the House and sent to Central Jail, Tihar, New Delhi.</p> |
|-----------------------------------------------------------------|---------------|-----------------|-------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

16. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answers	*1013
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Number of Questions orally answered	276
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(ii) Unstarred

Number of Questions for which Written Answers were laid including those put down for Oral Answers but not reached for Oral Answers	**11429
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(iii) Short Notice

Number of Questions put down in Short Notice Question Lists	NIL
----------------------------------------------------------------	-----

Number of Short Notice Questions orally answered	NIL
-----------------------------------------------------	-----

*Includes 33 Starred Questions postponed/transferred from one Ministry to another.

**Includes 181 Unstarred Questions postponed/withdrawn/transferred from one Ministry to another.

(17) Half an-hour Discussion arising out of Answers to Questions

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/ Deptt.	Time taken
1.	Enquiry Report regarding DESU Bills	Shri Ram Vilas Paswan	21-3-84	Energy	H. M. 1 28
2.	Study made with regard to Socio-Economic Developments of Scheduled Castes in Rural Areas	Shri Ram Vilas Paswan	27-4-84	Home Affairs	1 04
3.	U. K. Curbs on entry of Indians	Shri Braja Mohan Mohanty	30-4-84	External Affairs	0 29
4.	Financial assistance to Indian Construction Companies	Shri Dharam Dass Shastri	2-5-84	Works and Housing	0 57
5.	Increase in Losses in Steel Authority of India Limited	Shri K. Lakkappa	7-5-84	Steel and Mines	0 56

17. RESIGNATION BY MEMBERS

Name	State	Constituency	Date from which resignation took effect.	Date of issue of notification in gazette/publication in Bulletin	Date of announcement in House
Shri Chandra Shekhar Singh	Bihar	Banka	29-12-1983	29-12-1983	23-2-1984
Shri Shiv Kumar Singh	Madhya Pradesh	Khandwa	23-2-1984	23-2-1984	23-2-1984

18. RESOLUTIONS

(i) Resolutions

Sl. No.	Brief Subject	Name of Member	Date of Discussion	Time taken	Ministry/Department concerned	Remarks
				H M		
1.	Homage to the National Martyrs, Bhagat Singh, Rajguru and Sukhdev.	Placed before the House by the Speaker	23-3-84	0 03	Home Affairs	Adopted unanimously
2.	Killing of Shri V. N. Tewari, a Member of Parliament at Chandigarh.	Placed before the House by the Deputy Speaker.	3-4-84	0 17	—	Adopted unanimously.

(ii) Government Resolution

Sl. No.	Brief Subject	Name of member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
						H M
*1.	Approval of the recommendations made in paras 7, 8, 12 and 13 contained in the Tenth Report of the Railway Convention Committee (1980), appointed to review the rate of dividend payable by the Railway Under-taking to General Revenues, presented to Parliament on 24-2-1984.	Shri A. B. A. Ghani Khan Choudhury	15-3-84	5 14	Railways	Adopted

- Discussed together with (i) Demands for Grants in respect of Budget (Railways) for 1984-85 ; (ii) Supplementary Demands for Grants in respect of Budget (Railways) for 1983-84 and (iii) Demands for Excess Grants in respect of the Budget (Railways) for 1981-82.

(iii) *Statutory Resolutions*

Sl. No.	Subject	Article/section of Constitution/ Act	Member who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
					H M		
*1.	Disapproval of the Industries (Development and Regulation) Amendment Ordinance, 1984 (Ordinance No. 1 of 1984)	Article 123	Dr. Subramaniam Swamy	1-3-84 2-3-84 3-3-84	2 47	Industry	Negated
**2.	Disapproval of the Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1984 (Ordinance No. 2 of 1984)	-do-	Shri N. K. Shejwalkar	3-3-84	2 22	Food and Civil Supplies	Negated

• Discussed together with the motion for consideration of the Industries (Development and Regulation) Amendment Bill, 1984.

•• Discussed together with the motion for consideration of the Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Bill, 1984.

***3.	Disapproval of the Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Ordinance, 1984 (Ordinance No. 4 of 1984)	-do-	Prof. Saif-Din Soz	3-3-84 8-3-84	2 14	Industry	Negated
@4.	Disapproval of the Prevention of Damage to Public Property Ordinance, 1984 (Ordinance No. 3 of 1984)	-do-	Shri Satyanarayan Jatiya	8-3-84	2 55	Home Affairs	Negated
@@5.	Approval of the continuance in force of the Proclamation, dated 6-10-83 in respect of Punjab, issued under article 356 by the President, for a further period of six months w. e. f. 6-4 84.	Article 356	Shri P. C. Sethi	19-3-84	3 23	Home Affairs	Adopted
@@6.	Disapproval of the National Security (Amendment) Ordinance, 1984 (Ordinance No. 5 of 1984).	Article 123	Shri Suraj Bhan	24-4-84 25-4 '84	4 02	Home Affairs	Negated

***Discussed together with the motion for consideration of the Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Bill, 1984.

@Discussed together with the motion for consideration of the Prevention of Damage to Public Property Bill, 1984, as passed by Rajya Sabha.

@Discussed together with (i) General Discussion on the Budget for the State of Punjab for the year 1984-85 ; (ii) Demands for Grants on Account in respect of the Budget for the State of Punjab for 1984-85 and (iii) Supplementary Demands for Grants in respect of Budget for the State of Punjab for the year 1983-84

@Discussed together with the motion for consideration of the National Security (Amendment) Bill, 1984.

(iv) Private Members' Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department	Remarks
				H M		
1.	Unemployment	Shri T. S. Negi	16-12-1983 (Thirteenth Session) 2-3-1984 30-3-1984 12-4-1984	5 56 (excluding 1 hour and 07 minutes taken during Thirteenth Session)	Labour and Rehabilitation	Negative
2.	'Right to free and Compulsory education' as Fundamental Right.	Shri Saifuddin Chowdhary	12-4-1984 27-4-1984	4 04	Education and Culture	Negative
3.	Development of rural areas	Shri Ram Lal Rahi	27-4-1984	0 02	Planning	Discussion not concluded

19. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Under rule	Name of Member who raised the discussion	Date of discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
					H M		
1.	Situation arising out of the Jute workers' strike	193	Shri Indrajit Gupta	8-3-84	1 41	Commerce	
2.	Statement made by the Minister of Shipping and Transport in the House on 15-3-84 re : indefinite strike by Port and Dock Workers at Major Ports from the mid-night of 15/16 March, 1984.	193	Prof. Ajit Kumar Mehta	22-3-84	3 00	Shipping and Transport	
3.	Continuing atrocities on Scheduled Castes and Scheduled Tribes.	193	Shri Ram Vilas Paswan	27-3-84	3 50	Home Affairs	
4.	Statement made by the Minister of Home Affairs in the House on 2-4-84 regarding Akalis' demands concerning article 25 of the Constitution and the incidental matters.	193	Prof. Madhu Dandavate	4-4-84	6 09	Home Affairs	

1	2	3	4	5	6	7	8
					H M		
	<p>*5. Situation arising out of the reported decision of the Government of Sri Lanka to impose military rule in Jaffna, Sri Lanka and the renewed spate of killings of Tamilians of Indian origin there and the reaction of the Government with regard thereto.</p>	193	Shri Rasheed Masood	6-4-84	4 33		External Affairs
	<p>6. Statement made by the Minister of Home Affairs in the House on 17-4-84 regarding the burning of railway stations in Punjab and the shooting of some persons at Amritsar</p>	193	Dr. Subramaniam Swamy	18-4-84	4 36		Home Affairs
	<p>@7. Reported economic crisis in the language news agencies leading to strike and lookout in "Samachar Bharati" and strike notice by the workers of "Hindustan Samachar" and the action taken by the Government in the matter.</p>	193	Shri Mohd. Asrar Ahmad	19-4-84	2 35		Labour and Rehabilitation
	<p>8. Situation arising out of incidents over fencing on Indo-Bangladesh border.</p>	193	Shri R. N. Rakesh	26-4-84	3 37		Home Affairs

*As decided in the House on 5-4-84, Calling Attention converted into Discussion.

@ Calling Attention put down on 29-3-84, converted into Discussion.

20. SPEAKER/DEPUTY SPEAKER/CHAIRMAN*Announcements*

Sl. No.	Subject	By whom	Date
1.	Cancellation of sitting of the House fixed for Friday, 16 March, 1984.	Deputy Speaker	14-3-1984
2.	Sitting of the House on Saturday, 21st April, 1984.	Speaker	18-4-1984

21. STATEMENTS

(1) *Suo moto* Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
1.	Government Business for the week commencing the 27th February, 1984.	Shri Buta Singh	24-2-84	0 14
2.	Government Business for the week commencing the 5th March, 1984.	Shri Buta Singh	3-3-84	0 37
3.	The fire that broke out in Tis Hazari Telephone Exchange in Delhi on 2nd March, 1984, disruption of telephone services in that Exchange and the steps taken to normalise the services.	Shri V.N. Gadgil	7-3-84	0 03
4.	Government Business for the week commencing the 12th March, 1984.	Shri Mallikarjun	9-3-84	0 16

5.	New gas strike in Godavari onshore and oil and gas strike at Gangdhar in Cambay Basin.	Shri P. Shiv Shankar	14-3-84	0	03
6.	Incident at Imphal on 14th March, 1984	Shri P. C. Sethi	15-3-84	0	05
7.	Threat of strike by port and dock workers at all Major Ports with effect from the mid-night of 15th March 1984.	Shri K. Vijaya Bhaskara Reddy	15-3-84	0	05
8.	Government Business for the week commencing the 19th March, 1984.	Shri H. K. L. Bhagat	15-3-84	0	14
9.	Manufacture of telecommunication equipment.	Dr. M. S. Sanjeevi Rao	23-3-84	0	06
10.	Assassination of Shri H. S. Manchanda, President, Delhi Gurudwara Prabandhak Committee.	Shri P. C. Sethi	29-3-84	0	04
11.	Suspension of payments by the Reserve Bank of India on behalf of Government of West Bengal.	Shri Pranab Kumar Mukherjee	30-3-84	0	16
12.	Explosion in Jamnagar while bombs were being loaded.	Shri K. P. Singh Deo	30-3-84	0	02

1	2	3	4	5	H	M
13.	Akalis demands concerning Article 25 of the Constitution.	Shri P.C. Sethi	2-4-84	0	06	
14.	Situation in Sri Lanka.	Shri A.A. Rahim	3-4-84	0	05	
15.	Statement expressing pride and pleasure at Sqn. Leader Rakesh Sharma being the first Indian to go into Space.	Smt. Indira Gandhi	4-4-84	0	01	
16.	Prime Minister's forthcoming visit to some foreign countries.	Smt. Indira Gandhi	6-4-84	0	03	
17.	Calling off the strike by the port and dock workers of the Major Ports over the revision of wage structure.	Shri Vijaya Bhaaskara Reddy	11-4-84	0	02	
18.	Import and Export Policy for 1984-85.	Shri Vishwanath Pratap Singh	12-4-84	0	08	
19.	Certain firms placed in abeyance for improper imports of tallow.	Shri Vishwanath Pratap Singh	12-4-84	0	14	
20.	Burning of Railway stations in Punjab and the shooting of some persons at Amritsar.	Shri P.C. Sethi	17-4-84	0	02	

21.	Revised figures of foodgrains production.	Rao Birendra Singh	19-4-84	0	05
22.	Landing of Pakistani a small aircraft at Mukerian, Hoshiarpur District, Punjab, on the 18th April, 1984.	Shri R. Venkataraman	21-4-84	0	04
23.	Government Business for the week commencing the 23rd April, 1984.	Shri Buta Singh	27-4-84	0	03
24.	Government Business for the week commencing the 30th April, 1984	Shri Buta Singh	21 4-84	0	21
25.	Level crossing accident on Surendra Nagar—Wankanar Section on 3rd May, 1984.	Shri A.B.A. Ghani Khan Choudhury	3-5-84	0	02
26.	Reported Pakistani troop movement in Northern Pakistan occupied Kashmir.	Shri R. Venkataraman	4-5-84	0	01

1	2	3	4	5
27.	Government Business for the week commencing the 7th May, 1984.	Shri Buta Singh	4-5-84	H. M. 0 01

(ii) Statement under Direction 115

Sl No.	Brief Subject	Name of the Member who made the statement	Minister who made the statement in reply	Date	Time Taken
1.	Correcting statement made by Shri P. C. Sethi regarding arrests in Moga in Punjab in the House on 7-5-1984.	Prof. Madhu Dandavate	Shri P. C. Sethi	9-5-1984	-- 03

(iii) Matters Under Rule 377

Sl.No.	Subject	Name of the Member who raised the matter	Minister who made the statement in response thereto	Date	Time taken	
1	2	3	4	5	6	
					H	M
1.	Need for central financial assistance to complete hydro-electric projects in J & K State.	Shri Abdul Rashid Kabuli	}	27.2.1984	0	16
2.	Need to ensure early implementation of Daitari Steel Project in Orissa.	Shri Arjun Sethi				
3.	Unsatisfactory working of DESU.	Shri Bheekhabhai				
4.	Financial help to Rajasthan Government for repairs of roads damaged due to military exercises.	Shri Virdhi Chander Jain				
5.	Need to restore the earlier admission policy in J.N.U.	Shri B.D. Singh				
6.	Stagnation in promotion avenues of engineers in Bokaro Steel Plant.	Shri Rasa Behari Behra				
7.	Increasing number of accidents at Gandhi Setu, Patna.	Shri Ram Vilas Paswan				
8.	12-point charter of demands made by the people of backward district of North Bengal.	Shri Ananda Pathak				

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9.	Need to fix the support price of wheat at Rs. 204/- per quintal,	Shri Mani Ram Bagri			
10.	Need to increase the shipment capacity of Paradip Port.	Shrimati Jayanti Patnaik			
11.	Need to provide relief measures to farmers whose crops were affected by recent hailstorms.	Shri Hari-kesh Baidur			
12.	Need to provide Doordarshan facilities in Chittorgarh district of Rajasthan.	Prof. Nirmala Kumari Shaktawat			
13.	Need to protect the poor workers from exploitation by working in subhuman conditions in Surat Textile Industry (Gujarat).	Shri Chintamani Panigrahi			
14.	Need for early opening of a separate postal division for Yeotmal district of Maharashtra.	Shri Uttam- rao Patil		28.2.1984	0 13
15.	Need for financial assistance to Andhra Pradesh for relief measures in flood affected areas of Nellore and Chittoor districts.	Shri Pasala Penchalaiah			
16.	Dissatisfaction among employees of Defence Accounts Office at Patna	Shri Ramavatar Shastri			
17.	Need for steps to improve the working of Madhya Pradesh Electric Instrument Limited (Madhya Pradesh Vidyut Yantra Limited).	Shri Baburao Paranjpe			

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				H.	M.	
18	Need for financial assistance to Tamilnadu to rehabilitate flood affected people.	Shri S.T.K Jakkayan				
19.	Need for steps to make Gauhati airport operational during night also.	Shri Bishnu Prasad				
20.	Need to supply more imported edible oil to Orissa and distribution of 'dal' through public distribution system.	Shri Braja Mohan Mohanty				
21.	Need to lift ban on cotton exports.	Prof. N.G. Ranga				
22.	Need to open a recruitment office of armed forces in Pithoragarh district of Uttar Pradesh.	Shri Harish Rawat		1.3.1984	0	08
23.	Need to postpone recovery of revenue and render assistance to opium growers on account of damage to opium crop due to cold wave in Madhya Pradesh and Rajasthan.	Shri Satyanarayan Jatiya				
24.	Delay in setting up of proposed aluminium project at Ratnagiri.	Shri Bapusaheb Parulekar				
25.	Need to change the site of construction of Bridge over Yamuna near Lucknoui.	Shri Rasheed Masood				
26.	Need for an alternative national highway to connect Srinagar with rest of the country.	Prof. Saifud-Din Soz				

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				H.	M.
27.	Working of Jawahar Lal Nehru University.	Shri E. Balanandan			
28.	Need to set up a Super Thermal Power Station at North Karanpura, Bihar.	Prof. Ajit Kumar Mehta			
29.	Need for a high level inquiry into the reported loss of Urea at Barauni plant of Hindustan Fertilizers.	Shri Chandra Pal Shailani		2.3.1984	0 13
30.	Need for adequate financial assistance to State of Nagaland to help farmers who lost their crops due to recent natural calamities.	Shri Ching-wang Konyak			
31.	Need for a separate Master Plan for removal of slums in old Delhi	Shri Bhiku Ram Jain			
32.	Need for an early installation of Thermal Electricity Project at Rajakamanglam in Kanyakumari district	Shri N. Dennis			
33.	Need for providing infra-structural facilities in Purnea (Bihar) which has been declared industrially backward area.	Smt. Madhuri Singh			
34.	Non-payment of sugarcane arrears by the Mahalaxmi Sugar Mills, Iqbalpur.	Shri Jagpal Singh			
35.	Inadequate medical facilities in the villages.	Smt. Krishna Sahi			

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				H.	M.
36.	Need for providing cheap accommodation and medical facilities to Kashmiri labour migrating to other States for work.	Shri Abdul Rashid Kabuli			
37.	Need for steps to control root (Wilt) disease in Coconut crop.	Prof. P.J. Kurien			
38.	Need to stop import of rubber in view of sufficient production in the country.	Shri George Joseph Mundayackal			
39.	Difficulties being faced by timber trade in Kallai.	Shri E.K. Imbichibava	}	5.3.1984	0 12
40.	Need to stop recoveries in certain districts of Madhya Pradesh in view of destruction of crops and to render financial assistance to affected farmers.	Dr. Vasant Kumar Pandit			
41.	Steps for the control of leprosy in Delhi.	Shri Chintamani Jena			
42.	Need to ensure a fair minimum price to potato growers for their produce and its procurement by Government agencies.	Smt. Geeta Mukherjee			
43.	Rat menace in Delhi.	Shri Kamal Nath			
44.	Need to open a Central School at Ghazipur (Uttar Pradesh).	Shri Zainul Basher			

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				H.	M.	
45.	Need to re-organise the trade unions in Indian Railways.	Shri Era Anbarasu				
46.	Need for industrialisation of Jaunpur (Uttar Pradesh) to remove its backwardness and unemployment.	Dr. A.U. Azmi				
47.	Need to provide doordarshan facilities in Sahdol district of Madya Pradesh.	Shri Baburao Paranjpe				
48.	Termination of contract by Indian Iron and Steel Company entered into with Damodar Cement Company for the purchase of slag produced by the latter.	Shri Basudeb Acharya		6.3.1984	0	15
49.	Need to establish a Thermal Power Station at Valope or Dabhöl, Ratnagiri (Maharashtra).	Shri Bapu saheb Parulekar				
50.	Need for better service conditions for certain categories of employees in Post Offices.	Shri Harikesh Bahadur				
51.	Boycott of examinations by college and school teachers of Uttar Pradesh.	Shri Chandra Pal Shailani				
52.	Need to amend Drugs Act to ban the drugs containing alcohol.	Shri Harish Rawat				
53.	Need for takeover of Buckingham and Caranatic Mills, Madras by Government.	Shri Sunil Maitra				

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					H. M.
54.	Need to provide housing facilities to certain Tamil families settled in R. K. Puram, New Delhi for more than ten years.	Dr. V. Kulandaivelu			
55.	Financial assistance for the construction of certain bridges in Himachal Pradesh.	Prof. Narain Chand Parashar			
56.	Need to take immediate protective measures against exploitation of contract labourers from Orissa.	Smt. Jayanti Patnaik			
57.	Need to take steps for improvement in the education system.	Shri B. D. Singh		7.3.1984	0 14
58.	Need to take steps to tackle the extremist activities in North-Frontier States.	Prof. Ajit Kumar Mehta			
59.	Need to open an agriculture college at Sitapur.	Shri Ram Lal Rahi			
60.	Need to issue a commemorative stamp in memory of Shri Chandra Shekhar Azad.	Shri Ram-avatar Shastri			
61.	Adulteration of petrol in Kerala.	Shri V. S. Vijaya- raghavan			
62.	Need for purchase of cotton in Gujarat by Cotton Corporation of India.	Shri Amarsinh Rathawa			

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				H. M.	
63.	Need to withdraw eviction notices served on tribal people living around foot hills of Simili Pal forest in Mayurbhanj District.	Shri Harihar Soren			
64.	Need to instal atomic power plants at Ravatbhata, Rajasthan.	Prof. Nirmala Kumari Shaktawat			
65.	Need to harness the development potential of J & K State.	Prof. Saif-ud-Din Soz			
66.	Need to provide more telephone facilities in certain areas of Madhya Pradesh.	Shri Satyanarayan Jatiya	8.3.1984	0	13
67.	Need to shift the present telegraph office at Burdwan and to open some more telegraph offices there.	Shri Sushil Bhattacharya			
68.	Need to lay down norms and guidelines for the distribution of loans by banks under mass loaning scheme.	Dr. A Kalanidhi			
69.	Need for schemes to provide drinking water in Barmer, Jaisalmer and Jodhpur districts.	Shri Viridhi Chander Jain			
70.	Closure of textile mills in Gujarat resulting in unemployment of workers.	Shri Maganbhai Barot			
71.	Crisis in paper industry due to recession and increased excise duty.	Shri Chintamani Panigrahi			

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					H. M.
72.	Steps for quick disposal of pending cases in Courts	Shri Mool Chand Daga			
73.	Need to set up Hydrological Observation and Flood Forecasting Circle Office at Bhubaneswar.	Shri Lakshman Mallick			
74.	Need for revision of excise duty on raw material and on finished goods to promote cork industry.	Shri Mani Ram Bagri		12.3.1984	15
75.	Need for inquiry into alleged irregularities in Rohelkhand University.	Shri Harish Kumar Gangwar			
76.	Postponement of dates already fixed for the Conference of Urban Co-operative Banks and Co-operative Societies.	Shri Atal Bihari Vajpayee			
77.	Steps for minimising the suffering of farmers affected by Rengali Multipurpose Dam project in Khaira C D. Block (Balasore District).	Shri Arjun Sethi			
78.	Blurring of T. V. programme in Lucknow after commissioning of new transmission station.	Shri Chandra Pal Shailani			
79.	Non-implementation of guidelines issued by the Bureau of Public Enterprises to big units to make their purchases from small scale units.	Shri Somnath Chatterjee			

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				H.	M.
80. Need for early clearance of resettlement scheme for peasants living in Ayacut area of Kallada dam in Kerala.	Shri P. K. Kodiyan				
81. Need to open cardiac centre at Motilal Nehru Medical College, Allahabad.	Shri B. D. Singh		13.3.1984	0	13
82. Need for adequate financial provisions for the completion of Bhadarwah-Chamber road between Jammu & Kashmir and Himachal Pradesh.	Dr. Karan Singh				
83. Need for effective steps to control floods.	Shri Chintamani Jena				
84. Need for perspective planning for transport system in Delhi.	Shri Bheekhabhai				
85. Need for rehabilitation of refugees from Bangladesh who are living on pavement near Jaiselmer House, New Delhi for many years.	Shri Zainal Abedin				
86. Need for more allocation of rice to Kerala.	Prof. P. J. Kurien		14.3.1984	0	10
87. Need for change in education policy.	Shri Vilas Muttemwar				
88. Need to release more water in canals for irrigating the drying crops in Kota and Boondi districts of Rajasthan.	Shri Krishna Kumar Goyal				
89. Need to amend the Forest Act, 1980.	Shri Harish Rawat				

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				H.	M.
90.	Need to construct a heli-pad near Simla.	Shri Kishan Datt Sultanpuri	} 19.3.1984	0	13
91.	Need to take steps to prevent 'bees' from 'sake wood' disease in Bihar.	Shri Ramavatar Shastri			
92.	Steps to improve the economic condition of rickshaw pullers.	Shri Harikesh Bahadur			
93.	Need for more communication facilities in Ghazipur District and to improve upon the existing ones.	Shri Zainul Basher			
94.	Harassment of outside innocent labourers by police in collusion with anti-social elements at Delhi Railway Station.	Shri Ram Vilas Paswan			
95.	Need for early repairs of Jawahar Bridge at National Highway No. 2 in Agra.	Shri Rajesh Kumar Singh			
96.	Steps for providing Vanaspati (Hydrogenated Oil) at fixed price to consumers.	Smt. Madhuri Singh			
97.	Need to take effective measures along the Ganga in Bhojpur (Bihar) to prevent soil-erosion.	Prof. K. K. Tewari			
98.	Need to amend the Notary Act, 1956 with a view to increase the Notary fees.	Shri Rasheed Masood			

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				H.	M.
99.	Need to expedite the conservation work of Lord Jagannath Temple at Puri, Orissa.	Shrimati Jayanti Patnaik			
100.	Difficulties faced by the fruit growers of Kashmir in selling their produce in Delhi.	Prof. Saif-ud-Din Soz			
101.	Need to consider the demand of National Campaign Committee for a meeting with Central Trade Unions to discuss the recommendations of both the Seal Committee and the Rath Committee regarding consumer price index numbers.	Shri Sudhir Kumar Giri	20.3.1984	0	13
102.	Need for change in the timings of certain trains.	Shri Satyanarayan Jatiya			
103.	Need for increase in the quota of food-grains to Uttar Pradesh.	Shri Harish Rawat			
104.	Development of Chittorgarh fort as a tourist spot.	Prof. Nirmala Kumari Shaktawat			
105.	Need for introduction of a fast train between Jharsuguda-Titlagarh and Bhubaneswar.	Shri Chintamani Panigrahi			
106.	Need for opening fair-price shops in Mirzapur district as per prescribed yard stick.	Shri Ram Pyare Panika			
107.	Need for new Railway division for Western Orissa.	Shri Rasa Behari Behra			

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				H. M.		
108.	Scarcity of drinking water in Midnapur and Kharagpur areas of West Bengal.	Shri Narayan Choubey				
109.	Central financial assistance to Bihar for the payment of sugarcane arrears to cane growers.	Prof. Ajit Kumar Mehta				
110.	Need for direction to H.E.C., Ranchi to pay increased wage amount to Supervisors and teachers.	Shri R.L.P. Verma		21-3-1984	0	12
111.	Need to grant identical pay scale to Ferro Printers in all Central Government establishments.	Shri Ajit Kumar Saha				
112.	Need for streamlining the working of Cochin Shipyard.	Shri Xavier Arakal				
113.	Exploitation of handloom weavers in Uttar Pradesh by middlemen.	Shri Chandra Pal Shailani				
114.	Unsatisfactory working of telephone exchanges and public call offices located in the State of Orissa.	Shri Chintamani Jena				
115.	Need for installation of high power transmitters in Barmer, Jaisalmer, Jodhpur and Bikaner.	Shri Virldhi Chander Jain		22-3-1984	0	13
116.	Resentment among the coal workers for non-convening the Bipartite Committee for coal industry.	Shri M.M. Lawrence				

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H. M.					
117.	Need for Central Government's financial assistance and administrative control to run military schools in the country.	Shri Daulat Ram Saran	}		
118.	Need to start 'auction sale' of tobacco through Tobacco Board for stabilisation of tobacco prices.	Prof. N.G. Ranga			
119.	Need for ban on import of rayon thread.	Shri J.S. Patil			
120.	Need to convert the present narrow gauge line between Dabhoi-Pratapnagar-Chhota Udaipur into a broad gauge line.	Shri Amar-sinh Rathawa	}		
121.	Need for dams over Lohit and Dihang tributaries of Brahmaputra river to control floods.	Shri Bishnu Prasad			
122.	Need to enhance pension amount of ex-M.Ps and MLAs and to provide them with other facilities including free rail travel.	Shri Harish Kumar Gangwar			
123.	Need to streamline disbursement of loans by banks of Midnapore district and to open more branches there.	Smt. Geeta Mukherjee			
124.	Tension in Heavy Water Plant at Talcher, Orissa due to lathi-charge by CISF personnel on the employees.	Shri Ajit Bag		23-3-1984	0
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				H.	M.	
125.	Need for effective steps to ban the manufacture and sale of harmful drugs.	Shri K. Lakkappa	}	23.4.1984	H.	M.
126.	Grievances of college students of Goa.	Shri Eduardo Faleiro				
127.	Need for construction of small dwelling units by HUDCO and other agencies for tribals living in Dungarpur-Banswara districts of Rajasthan.	Shri Bheekhabhai				
128.	Steps for the development of utensil making industry of Mirzapur.	Shri Uma Kant Mishra	}	26.3.1984	0	14
129.	Tension in Varanasi on Supreme Court judgement relating to shifting of two graves.	Shri Mani Ram Bagri				
130.	Failure to deposit the provident Fund collected from the employees of Bharat Carpet Limited with the Provident Fund Commissioner.	Shri Rasheed Masood				
131.	Steps for lifting the lock-out in 'Samachar Bharti' and need for probe into its working.	Shri Ram Vilas Paswan				
132.	Need for more trains between Diamond Harbour and Sealdah.	Shri Nirmal Sinha				
133.	Need to introduce one more passenger train between Rayguda and Jharsuguda.	Shri Rasa Behari Behra	}			

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				H.	M.						
134.	Need for provision of adequate funds for timely completion of canal water schemes in Barmer and Jalore districts of Rajasthan.	Shri Virdhi Chander Jain	}	26.3.1984							
135.	Need for providing more funds to bank in Madhya Pradesh for distributing loans to educated youth and to provide them training.	Shri Partap Bhanu Sharma		}							
136.	Need to issue a commemorative stamp, naming of a road and installation of a statue in the Capital in memory of freedom fighter Shri Surendra Sai, during his death centenary.	Dr. Krupa-sindhu Bhoi			}	27-3-1984	0	18			
137.	Need to develop the handloom industries in Bihar.	Shri Vijay Kumar Yadav				}					
138.	Need for stoppage of Sabarmati Express at Sarangpur and Ruthlai in Madhya Pradesh.	Dr. Vasant Kumar Pandit					}				
139.	Reported decision to close down the refractory and ceramic units of Burn Standard Company Ltd., Raniganj.	Shri Ajit Bag						}			
140.	Need to expedite the O N G.C. surveys in Akola and Yeotmal districts for speedy and early industrial development of Vidarbha region.	Shri Madhusudan Vairale							}		

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				H.	M.
141.	Need to provide Vayudoot service between Patna and Purnea (Bihar).	Smt. Madhuri Singh	} 27.3.1984		
142.	Need for Central legislation for abolition of the Andhra Pradesh Legislative Council as recommended by Andhra Assembly.	Shri Chitta Basu			
143.	Need for relaxations in Wild Life Preservation Act and New Forest Act, to help farmers.	Prof. Narain Chand Patashar	} 28-3-1984	0	18
144.	Need for reinforcing security arrangements in Indian Missions abroad.	Shri Chintamani Jena			
145.	Need for Central assistance to develop the small and medium ports in Kerala.	Shri V.S. Vijayaraghavan			
146.	Steps to curb the activities of luggage-lifter gangs at New Delhi Railway Station.	Shri Harish Kumar Gangwar			
147.	Irregularities by Banks in giving loans to educated youth in Bihar.	Shri Ram-avatar Shastri			
148.	Need for take over of Buckingham and Carnatic Mills, Madras by the Government.	Dr. A. Kalaidhi			
149.	Need for take over of Birla Mills, Delhi.	Shri Sushil Bhattacharya			
150.	Need for expansion of A.I.R. and Doordarshan facilities in Madhya Pradesh.	Shri Satyanarayan Jatiya			

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				H.	M.	
151.	Need to establish the proposed Integral Coach Factory in Maharashtra.	Dr. Subramaniam Swamy	}			
152.	Funds for various hydel projects and dams.	Shri Harish Rawat		2.3.1984		
153.	Need to provide rigs for tubewells to the Government of Orissa to meet the water shortage in the State.	Shri Arjun Sethi				
✓ 154.	Need for dialogue with Pakistan for opening Srinagar---Rawalpindi Road to strengthen socio-economic and cultural relations between the two countries.	Shri Abdul Rashid Kabuli	}			
155.	Steps for reopening of the Tacfloor coir factory at Ammendivilai, Kanyakumari.	Shri N. Dennis		29.3.1984	0	09
156.	Need to simplify the procedure of sanctioning pension to widows of freedom fighters.	Smt. Bibha Ghosh Goswami				
✓ 157.	Need for re-orientation of Radio and T.V. programmes.	Dr. V. Kulandaivelu				
158.	Need for a common policy for all States in regard to inter-State sale of wheat.	Prof. Ajit Kumar Mehta				
159.	Need for Hydro-electric projects for industrialisation of Himachal Pradesh.	Shri Kishan Datt Sultanpuri	30.3.1984	0	12	

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					H. M.
160.	Need for high-level inquiry in supply of cooking gas cylinders.	Shri Chandra Pal Shailani			
161.	Need to finalise the terms and conditions of service of employees of Coal Mines Labour Welfare Organisation before its merging with CIL.	Shri Ajit Kumar Saha			
162.	Need for sympathetic consideration of demands of school and college teachers of Uttar Pradesh.	Shri Harikesh Bahadur		30-3-1984	
163.	Need for ensuring safety and security of Tamilians in Sri Lanka.	Shri Chitta Basu			
✓164.	Need for stringent measures to stop piracy of cassettes.	Shri R.P. Gaekwad			
165.	Need for early implementation of recommendations of Mandal Commission.	Shri Chandrajit Yadav			
166.	Need for setting up a relay centre of T.V. at Forbesganj (Purnea) Bihar.	Shri D.L. Baitha			
167.	Need to construct more houses for workers of ordnance factories at Jabalpur.	Shri Baburao Paranjpe			
168.	Funds for roads in Orissa.	Shri Arjun Sethi			

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				H.	M.
169.	Need to declare people of Vimukta Jati (Tapriwas) as Scheduled Tribes.	Shri Mani Ram Bagri			
170.	Non-use of Hindi in writing names of roads etc. in Hyderabad and Secunderabad.	Shri Chandra Pal Sailani			
171.	Issue of special postal stamp to commemorate the fourteen hundredth Birth Centenary of Hazrat Imam Hussian.	Shri Ram-avtar Shastri	2-4-1984	0	19
172.	Production and screening of films relating to Independence Movement by the Films Division.	Shri Ram Vilas Paswan			
173.	Financial assistance to farmers of Rajasthan whose crops were destroyed due to cold wave.	Shri Rajesh Pilot			
174.	Need for more railway services for Bijnore and construction of over-bridges in that area.	Shri Mangal Ram Premi			
175.	Need to declare Amravati as industrially backward district.	Smt. Usha Prakash Choudhari			
176.	Need to provide residential accommodation to traders of Kashmir in Delhi.	Prof Saif-ud-Din Soz			
177.	Need for surveying the villages in Vidisha (M.P.) for solving the problem of water scarcity.	Shri Partap Bhanu Sharma			

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				H,	M.
178.	Need to discontinue the practice of holding competitive examinations for Central Services on Sundays.	Shri Bajubon R. Kharlukhi			
179.	Need for counting the service rendered by Emergency Commissioned Officers in armed forces towards civil pension without refund of gratuity.	Shri Chintamani Jena	3-4-1984	0	05
180.	Need to open an E.S.I. Hospital at Mirzapur.	Shri Ram Pyare Panika			
181.	Need to implement new programmes for afforestation in Chhota Udaipur and other parts of India.	Shri Amar-sinh Rathawa			
182.	Need for an inquiry into the working of Diesel Engine Factory at Varanasi.	Shri Rajnath Sonkar Shastri	5,4,1984	0	20
183.	Acute water scarcity in Midnapur area resulting in drought conditions,	Smt. Geeta Mukherjee			
184.	Need for representation of Madhya Pradesh on the Board proposed to be constituted for considering the places for shifting some offices from Delhi.	Shri N.K. Shejwalkar			
185.	Need to restore the site of Sri Rama Janmasthan in Ayodhya to Hindu community,	Dr. Karan Singh			

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				H.	M.
186.	Need for immediate intervention to solve the dispute of federation of Medical Representatives' Association.	Shri Ajit Kumar Saha	5-4-1984		
187.	Need for full exemption to small scale units manufacturing glass chimneys from excise duty.	Shri K. Lakkappa			
188.	Need for early construction of an over-bridge at a railway crossing in Pilibhit, Uttar Pradesh.	Shri Harish Kumar Gangwar			
189.	Need to include more topics on Oriya culture in national programme and improvement in facilities at Cuttack T V. Centre.	Shrimati Jayanti Patnaik			
190.	Need to set up the proposed Electronic Switching factory in Maharashtra.	Dr. Subramaniam Swamy			
191.	Need to tone up the pace of development in Dungarpur Banswara area.	Shri Bheekhabhai			
192.	Need for improving telephone facilities in Uttar Pradesh particularly in hilly areas.	Shri Harish Rawat			
193.	Need for effective measures to save paddy crop in Puri district of Orissa from pest infection.	Shri Braja Mohan Mohanty			

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				H.	M.
194.	Need to provide residential accommodation to migrant Government employees, working in Delhi and other metropolitan cities on a priority basis.	Shri Era Anbarasu			
195.	Need to provide coal to villagers of Bihar by opening coal-depots to save trees from being destroyed.	Shri R.L.P. Verma			
196.	Rehabilitation of remaining refugee families from Bangladesh in Jamshedpur.	Shri Ajit Bag		6-4-1984	0 16
✓ 197.	Need to ban political parties based on religion or castes.	Shri B.D. Singh			
198.	Mismanagement and embezzlement of funds in Devi Temple Jhandewalan, Delhi.	Shri Banarsi Das			
199.	Need for a probe into the alleged callousness of railway officials in tackling the incidence of public demonstrations against withdrawal of stoppages of 51 UP and 52 DN trains at Choube and Chichaki stations on Eastern Railway.	Shri A.K. Roy			
200.	Need to provide reasonable prices to the jute growers of Uttar Pradesh by opening procurement centres.	Shri Ram Lal Rahi			

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				H.	M.	
201.	Need for clearance of Mahanadi-Chitrotpala irrigation project.	Shrimati Jayanti Patnaik				
202.	Crisis in iron ore industry of Orissa and need to take steps to avoid large scale retrenchment.	Shri Lakshman Mallick				
203.	Need to take steps to stop the illegal sale of intoxicants in hilly areas of Uttar Pradesh.	Shri Harish Rawat				
204.	Need for improving the lot of labour engaged in carpet weaving in Bhadoi-Mirzapur.	Shri Uma Kant Mishra				
205.	Facilities in the railway colony at New Katni Junction on Central Railway.	Shri Baburao Paranjpe		9-4-1984	0	12
206.	Extension of measures taken by Port Commissioners for Western bank of Hooghly river to check erosion and to save villagers of Kakdwip on eastern bank of the river (Muri-ganga).	Shri Nirmal Sinha				
207.	Need to solve the problem of acute water scarcity in Danapur Cantt. and some areas of Patna.	Shri Ramavtar Shastri				
208.	Need to constitute a high level committee to look into complaints and grievances of telephone subscribers of Kanpur.	Shri Ram Vilas Paswan				

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				H.	M.	
209.	Damage done due to the sudden release of water in canals fed by Mahi River.	Shri Bheekha-bhai				
210.	Need for measures to improve the economic condition of weavers.	Shri Harikesh Bahadur				
211.	Delay in establishing steel processing plant in Ghazipur.	Shri Zainul Basher				
212.	Need for relaxation in the restrictions imposed on the entry of Bangladesh traders to the weekly markets held at various places of Khasi & Jaintia Hills District.	Shri Bajubon R. Kharlukhi				
213.	Need for early sanction of the Cardamom Re-plantation Programme by the Government.	Shri Xavier Arakal		11-4-1984	0	17
214.	Need for direction to Food Corporation of India to start immediate purchase of new crop of wheat arriving in the mandis of Punjab, Haryana and Uttar Pradesh.	Shri Mani Ram Bagri				
215.	Need to shift the Railway crossing gate between Chola and Sikan-derpur Stations to avert accidents.	Shri Banarsi Das				
216.	Need to re-open the three units of Burn Standard Company Ltd., a Government of India Undertaking in West Bengal.	Shri Krishna Chandra Halder				

1	2	3	4	5	6	
				H.	M.	
217.	Need for enquiry into the alleged irregularities in giving loans by banks under 20 Point Programme.	Shri Chandra Pal Shailani		11-4-84		
218.	Failure of Gujarat Government to implement the provisions of agreement between Gujarat and Rajasthan Government in 1966 regarding Mahi Bajaj Sagar Dam and Kadana Dam and need for Central intervention.	Shri Virdhi Chander Jain				
219.	Financial help to Himachal Pradesh Government to remove backwardness of rural areas of the State.	Shri Kishan Datt Sultanpuri				
220.	Need to provide more telecommunication facilities in Himachal Pradesh and to improve the present facilities which have been disrupted due to construction of some projects.	Prof. Narain Chand Parashar		12-4-84	0	18
221.	Need to provide the same facilities as enjoyed by the backward classes to Muslim Gujars of Haryana and Uttar Pradesh and Hindu Aherias of Tarai region of Uttar Pradesh.	Shri Rasheed Masood				
222.	Need to reject the proposal of Bangladesh for extension of agreement on sharing of Ganga waters.	Shri Chitta Basu				

1	2	3	4	5	6	
				H. M.		
223.	Need for direction to State Governments to carry out anti-mosquito and anti-flies drives to protect people from diseases.	Shri Ram Lal Rahi	}	12-4-1984		
224.	Need to verify the grant of pension to some freedom fighters in J & K State.	Prof. Saif-ud-Din Soz				
225.	Move of the management of Modi Syntex Ltd., to close down the mill and need for Government's intervention.	Shri Sushil Bhattacharya				
226.	Need for efforts to save Harappa and Mohanjodaro from destruction in cooperation with UNESCO.	Shri Partap Bhanu Sharma				
227.	Need to put a ban on the election campaign using messages of Shri Laldenga during elections to be held in Mizoram.	Prof. Ajit Kumar Mehta				
228.	Need to take up construction of atleast one hydel project in Ladakh either in Parkachik or in Leh in the Central Sector.	Shri P. Namgyal	}			
229.	Scarcity of drinking water in Ghazipur District of Uttar Pradesh.	Shri Zainul Basher		16-6-1984	0	18
230.	Scarcity of Vanaspati in the country.	Shri Mani Ram Bagri				

1	2	3	4	5	6
				H.	M.
231.	Need to declare Pathnamthitta district of Kerala as industrially backward district to enable its rapid industrialisation.	Prof. P.J. Kurien			
232.	Harassment to the public caused by the Scooter and Taxi Drivers.	Shri Ram Vilas Paswan			
233.	Irregularities in the recruitment in Dena Bank of Calcutta region.	Prof. Rup Chand Pal	16.4.1984		
234.	Need to exempt small huller rice mills of Kerala from the Central Government's order for modernisation of all rice mills of the country.	Shri V.S. Vijayaraghavan			
235.	Need to provide loans for more irrigation facilities in Sitapur and Hardoi.	Shri Ram Lal Rahi			
236.	Need to supply kerosene oil to the State of Orissa immediately.	Shri Chintamani Jena			
237.	Need to include the development of Chandbali Port of Orissa in the 7th Five Year Plan.	Shri Arjun Sethi			
238.	Need to expedite the doubling of railway line between Khurda and Puri.	Shri Chintamani Pani. grahi	17-4-1984	0	08
239.	Need for constructing the new Railway Station at Bikaner at such a place where the number of railway crossings would be minimum.	Shri Virdh-Chander Jain			

1	2	3	4	5	6
H. M.					
240.	Need to check the growth of illegal and fake finance and savings companies in the country.	Shri Chandra Pal Shailani			
241.	Need to send directives to the Kendriya Vidyalaya Sanghatan to take up the construction work on the plot allotted to them at Cuttack.	Shrimati Jayanti Patnaik			
242.	Need to improve amenities in the Railway Colony of Danapur.	Shri Ramavatar Shastri			
243.	Need to upgrade Srinagar Airport as an international airport.	Shri Abdul Rashid Kabuli	18-4-1984	0	20
244.	Need for starting Sangam Express from Saharanpur.	Shri Rasheed Masood			
245.	Need to centralise designing and engineering activity of PDIL at one place.	Shri A.K. Roy			
246.	Need to ensure parity in pay scales of teachers and staff of schools run by Neyveli Lignite Corporation.	Dr. V. Kulan- daivelu			
247.	Need to restore stoppages of Bikaner-Delhi Mail at Napasar, Sri Dungaagarh and Rajal- desar Stations on Western Railway.	Shri Ajit Kumar Saha			

1	2	3	4	5	6
					H. M.
248.	Need to extend the 49 DN, 50 UP train running between Sabarmati and Ahmedabad upto Kadi.	Shri Motibhai R. Chaudhari			
249.	Need to implement the suggestions of National Campaign Committee of Labour Organisation of January, 1984.	Shri Satyanarayan Jatiya		18-4-1984	
250.	Need to ban smoking on the Indian Airlines flights.	Shri Bishnu Prasad			
251.	Need to provide air service to Koraput (Orissa).	Shri K. Pradhani			
252.	Need for discussion on the policy of sugar pricing.	Shri Krishan Pratap Singh			
253.	Need to provide departmental transport to the postal department in Mirzapur district of Uttar Pradesh to enable prompt delivery of mail.	Shri Ram Pyare Panika		19-1-1984	0 10
254.	Need for Central assistance to West Bengal Government for early completion of Teesta barrage irrigation project.	Shri Subodh Sen			
255.	Status of Urdu.	Shri Chitta Basu			
256.	Need to take measures to suppress Naxalite activities in the country and save tribal people from sufferings.	Shri Laxman Karma			

1	2	3	4	5	6
				H	M
257.	Need to include fishermen in the list of Scheduled Castes.	Shri N. Dennis			
258.	Power shortage and need for early repairs to atomic and thermal power plants of Rajasthan.	Shri Virdhi Chander Jain			
259.	Spread of Small-pox in certain districts of Uttar Pradesh and need to take immediate remedial measures.	Shri Chandra Pal Shailani			
260.	Need to take appropriate steps to increase the production of pulses.	Shri Chintamani Jena			
261.	Insanitary conditions in Mathura (Uttar Pradesh) and its inclusion in the list of pilgrim places.	Shri Digambar Singh			
262.	Need to take up Srisaigram Project in Andhra Pradesh as a National Project.	Shri Puchalappalli Penchalaiah	23.4.1984	0	14
263.	Need to discuss with the representatives of women's organisations about the plan allocations for the upliftment of women before finalising the Seventh Five Year Plan.	Smt. Pramila Dandavate			
264.	Need to give clearance to 'Neorakhoja Project' of Kalimpong and to give funds to West Bengal Government for providing drinking water in Darjeeling and other areas.	Shri Ananda Pathak			

1	2	3	4	5	6
					H. M.
265.	Abolition of Excise Duty on P.V.C. Films manufactured by Calendering process.	Sari Mani Ram Bagri			
266.	Need to take steps for effective utilisation of funds for research work in different science laboratories in India.	Shri Mool Chand Daga			
267.	Need for setting up of proposed Railway Coach Factory in Palghat, Kerala.	Shri V.S. Vijayaraghan			
268.	Steps to increase the rice production in the country.	Shri Arjun Sethi		24-4-1984	0 17
269.	Policy in regard to prices of farm products.	Shri Ram Lal Rahi			
270.	Need to consider the demands of All India Secondary Teachers' Federation.	Smt. Geeta Mukherjee			
271.	Agitation by employees of Comptroller and Auditor General of India against the proposed division of Accounts and Audit Departments.	Shri Ram Vilas Paswan			
272.	Need to protect archaeological excavations in Vaishali district of Bihar.	Smt. Krishna Sahi			
273.	Havoc being caused on health by excessive use of toxic pesticides on vegetables and need to take effective steps to regulate it.	Prof. P.J. Kurien			

1	2	3	4	5	6
					H. M.
274.	Need for a railway line between Sahajawan and Dohrightat to remove the backwardness of Bansaon.	Shri Mahavir Prasad			
275.	Need for a clear transfer policy in I.O.C. in regard to its personnel.	Shri Bheekha-bhai			
276.	Need for probe into the allegation that polluted water is being supplied to the people of Agra for drinking especially in the cantonment area.	Shri Nihal Singh Jain			
277.	Strike by hosiery industry workers of Tiruppur in Tamil Nadu and West Bengal and need for Central intervention to settle their demands.	Shri Era Mohan		25-4-1984	0 17
278.	Delay in payment by Banks in certain districts of Madhya Pradesh including Rajgarh, Guna and Vidisha and need to provide sufficient funds to enable normal functioning.	Dr. Vasant Kumar Pandit			
279.	Urgent need to supply band rolls by the excise department to factories manufacturing safety matches in Sivkashi.	Shri N. Soundarajan			
280.	Need to solve the grievances of Signal and Telecommunication staff.	Shri Basudeb Acharya			

1	2	3	4	5	6
				H.	M.
281.	Need to take policy decision that only non-arable land would be taken for construction of roads for defence purposes in Karnah and elsewhere in J. & K.	Prof. Saif-ud-Din Soz			
282.	Need to develop the airstrip at Misa near Kaziranga, Assam for Vayudoot service.	Shri Bishnu Prasad			
283.	Need to abolish taxes on medicines, stopping the import of drugs and for revitalisation of Public Sector Drug industries.	Shri Ramavartar Shastri			
284.	Need to stop the practice of surrender of dacoits in Madhya Pradesh.	Shri Baburao Paranjpe			
285.	Need for a Railway Station at Bathna in Sealdah Division.	Smt. Bibha Ghosh Goswami	26-4-1984	0	13
286.	Need to develop the new breakthrough in coke technology invented by a retired mining Engineer of CIL in Dhanbad by providing finances, facilities and other help to the inventor.	Shri A.K. Roy			
287.	Scarcity of paper in Tamil Nadu resulting in postponement of examinations and need to take measures for increasing the production of paper by small paper mills.	Shri K.T. Kosalram			

1	2	3	4	5	6
				H.	M.
288.	Need for central assistance to Himtchal Pradesh Government for giving compensation to the people whose land/houses were acquired for constructing roads.	Shri Kishan Datt Sultanpuri		26.4.1984	
289.	Need to provide drinking water to the people of Mirzapur, Varanasi and small villages of hilly regions.	Shri Uma Kant Mishra			
290.	Need to relax the ban for hilly areas in regard to creation of new posts and filling up of the vacant posts.	Prof. Narain Chand Parashar			
291.	Non-availability of postal articles in certain rural post offices of Bihar and need to ensure their availability.	Smt. Krishna Sahi			
292.	Need to extend the Yamuna-Ganga train up to Delhi in the morning and up to Mathura in the evening.	Shri Digambar Singh		30.4.1984	0
293.	Need to direct Punjab Government to transfer the charge of headworks of Roper, Ferozepur and Harika to Bhakra Beas Management Board as per Punjab re-organisation Act, 1966.	Shri Virldhi Chander Jain			
294.	Need to provide adequate quantities of diesel to farmers in different parts of Uttar Pradesh.	Shri Harikesh Bahadur			

1	2	3	4	5	6
				H.	M.
295.	Need to remove the ban for transportation of coal by road in Bihar till the railway transport facilities become adequate.	Prof. Ajit Kumar Mehta	}		
296.	Need to make 'India Mica Trading Corporation' an independent corporation and to constitute a separate 'Indian Mica Production Corporation.	Shri R.L.P. Verma		30-4-1984	
297.	Need for dubbing of film 'Gandhi' in all regional languages of India.	Prof. P.J. Kurien	}		
298.	Need to ban the plying of cycle-rickshaws on New Delhi roads and to provide soft loans from banks to the rickshaw pullers for purchasing autorickshaws.	Shri Bishnu Prasad			
299.	Need to reject the proposal of shifting Regional Reference Standard Laboratory from Khadagiri near Bhubaneswar to Gauhati.	Shri Chintamani Jena			
300.	Need for a direction to the Bihar Government to restore the earlier old-age pension scheme.	Shri R.P. Yadav	}	2.5.1984	0 16
301.	Need to extend retirement benefits to the casual labourers working in Indian Railways.	Shri Ajit Kumar Saha			
302.	Need to take steps for providing fodder for the cattle.	Shri A. Sena- pathi Gounder			

1	2	3	4	5	6	
				H.	M.	
303.	Irregularities and inefficiency in the Handloom Corporation and need for improving the lot of weavers.	Shri B.D. Singh	}	2.5.1984		
304.	Reported investments by banks of J & K State in other States and need to scrutinise their operational strategy in Jammu and Kashmir.	Prof. Saif-ud-Din Soz				
305.	Need to provide medical facilities, accommodation, jobs etc. to lepers.	Shri Ram Vilas Paswan				
306.	Need to enhance the financial grant given to Secunderabad Cantt. to provide minimum basic amenities.	Shri Nandi Yelliah				
307.	Need to ensure the punctuality and daily running of Neelachal Express.	Shri Arjun Sethi				
308.	Need to extend the NREP and RLEGP Schemes to village Amon, Tehsil Budhuri in Vidisha Parliamentary constituency.	Shri Pratap Bhanu Sharma	}	3.5.1984	0	
309.	Need for early implementation of Kuriarkutty-Karappara multipurpose project in Kerala.	Shri V.S. Vijayaragavan				16
310.	Need for proper utilisation of the land of Forbesganj Airport (Purnea), Bihar.	Shri D.L. Baitha				

1	2	3	4	5	6
311.	Need to reduce the custom duty on raw material for cork industry to save it from closure.	Shri Mani Ram Bagri	}	H. M.	
312.	Need to reject the move of Works and Housing Ministry to take over the Lodhi Road barracks from Department of Civil Aviation.	Shri Bheekha-bhai			
313.	Need to consider the demands of employees of Ordnance Clothing Factory at Avadi, Madras.	Dr. A. Kalamidhi			
314.	Need for assistance to silk industry.	Shri Era Anbarasu		3-5-1984	
315.	Alarming imports of vegetable oils and need for proper research in our country to increase its production.	Shri T.S. Negi			
316.	Non-payment of sugar cane arrears by three sugar mills of East Champaran district (Bihar) to the cane growers.	Shri K.M. Madhukar			
317.	Refusal by the Fourth Pay Commission to entertain the memorandum submitted by the Sainik School Employees' Association.	Shri Ajit Bag			
318.	Need to declare Allahabad University as a Central University.	Shri K.P. Tewari	7-5-1984	0	14

1	2	3	4	5	6
					H. M.
319.	Jobs for the unemployed.	Shri Mani Ram Bagri			
320.	Need to give more facilities to freedom fighters.	Shri N. Dennis			
321.	Need to provide relief to the people of Changthang region of Ladakh who were affected due to heavy snowfall in 1982 and had lost the entire cattle wealth.	Shri P. Namgyal			
322.	Likely closure of certain uneconomic railway stations in Madurai division of Southern railway.	Shri D.S.A. Sivaprakasham			
					7-5-1984
323.	Need to provide facilities to Bengali refugee families settled in Pilibhit, Uttar Pradesh and to include their names in voters' list.	Shri Harish Kumar Gangwar			
324.	Need for setting up a Commission to consider the problems of bidi workers.	Shri Baburao Paranjpe			
325.	Need to construct a flyover over old Kalna Road near Burdwan Railway Station in West Bengal.	Shri Sushil Bhattacharya			
326.	Compensation to paddy cultivators in Tamil Nadu whose crops were destroyed due to pest infection.	Shri S.A. Dorai Sebastian			

1	2	3	4	5	6
				H. M.	
327.	Need to complete the Kati Thermal Power Project within proposed time limit to tackle the problem of power shortage in Bihar.	Smt. Kishori Sinha	}	7-5-1984	
328.	Claim made by the Salt Commissioner on land sold to the people and cooperative Housing Societies in Chheda Nagar and Garodia Nagar in Bombay and need for central intervention.	Dr. Subramaniam Swamy			
✓ 329.	Need for tightening up the provisions of the Bonded Labour (Abolition) Act.	Shri Madhav-rao Scindia	}	8-5-1984	0 18
330.	Need to ban the export of human skeletons.	Smt. Madhuri Singh.			
331.	Compensation for the structural weaknesses in flats constructed in Prasad Nagar, Delhi by DDA and refund of escalated price charged from allottees.	Shri Suraj Bhan			
332.	Need to provide kerosene to villagers of Eastern Uttar Pradesh and to take action against black marketers.	Shri Harikesh Bahadur			
333.	Need to repair National Highway No. 31 from Maheshkhut to Bihpur in Bihar and to construct new pucca roads in that region.	Shri R.P. Yadav			

1	2	3	4	5	6		
				H,	M.		
334.	Lockout in Prathama Bank in Muradabad resulting in hardships to people.	Shri Chander Pal Singh	}	8-5-1984			
335.	Need for a Railway line between Sardar Sahar-Hanumangarh via Mandi Rawatsar in Rajasthan.	Shri Bir Bal					
336.	Need for direction to the concerned authorities to purchase wheat from farmers in Khiri (Uttar Pradesh).	Shrimati Usha Verma					
337.	Need for modernisation of Paradip Port and also to improve the Railway facilities in Orissa to make Paradip Port profitable.	Shri Chintamani Jena					
338.	Need to reconsider the move of the Railway Board to transfer the wagon inspection work from RDSO to RITES.	Shri Basudeb Acharya					
339.	Need to solve immediately the problem of power shortage in Uttar Pradesh.	Shri B. D. Singh		}	9-5-1984	0 42	
340.	Need to improve the service conditions of teachers and employees of Sainik Schools.	Shri Era Anbarasu					
341.	Need for steps to narrow down the gap between the irrigation potential created and its utilisation.	Shri Arjun Sethi					

1	2	3	4	5	6
					H. M.
342.	Need to take steps to help goldsmiths.	Shri Ram- avatar Shastri			
343.	Need for urgent steps to check the growth of a weed (Eupatorium) which is causing environmental hazards in Orissa.	Shri Chinta- mani Pani- grahi			
344.	Need to expedite the programme for conversion of Rupsa-Bonginiposhi narrow gauge line into broad gauge.	Shri Man- mohan Tudu			
345.	Set back to tourism in Jammu and Kashmir State and need to encourage the same.	Shri Abdul Rashid Kabuli			
					9-5-1984
346.	Need to enhance the rate of compensation to the families of Sri Penhmbudur in Chingleput district (Tamil Nadu) who are being displaced under Land Acquisition Act.	Shri T. Nagaratnam			
347.	Need to re-start the Passenger train between Khagaria and Samastipur.	Prof Ajit Kumar Mehta			
348.	Need to withhold Presidential assent to the Karnataka Education Bill, 1983.	Shri G.M. Banatwalla			
349.	Strike of the non-journalists' Union in Calcutta.	Shri Sontosh Mohan Dev			
350.	Chaotic conditions in trains because of inadequate infrastructure.	Shri Narayan Choubey			

1	2	3	4	5	6
				H.	M.
351.	Need to amend the Sixth Schedule of Constitution so that State Government of Tripura could constitute the Tribal Autonomous District Council.	Shri Ajoy Biswas	}	9-5-1984	
352.	Need for a discussion on the press reports regarding Presidential form of Government in our country.	Shri Digambar Singh			
353.	Need to solve the crisis in steel re-rolling units.	Shri Lakshman Mallick			
354.	Need to take steps to save MAMC, Durgapur from closure.	Shri Krishna Chandra Halder			
355.	Scarcity of Vanaspati in the country.	Shri Chandra Pal Shailani			
356.	Need to start an Express train between Delhi and Sikar (Rajasthan) via Loharu.	Shri Bhim Singh			
357.	Need to fix support price of Cumin Seeds (Zeera) and Aniseeds (Saunf), their procurement by NAFED and SCC and steps to increase their exports to help the farmers.	Shri Motibhai R. Chaudhari			
358.	Need to fix the pay scales of labourers working in MITCO according to Central Government scales.	Shri R.L.P. Verma			

**22. STATEMENT SHOWING TIME TAKEN ON VARIOUS
KINDS OF BUSINESS**

Business	Time taken		Percentage to the total time taken
	H.	M.	
ADJOURNMENT MOTIONS BILLS	6	33	1.7
(a) Government Bills	*69	22	18.4
(b) Private Members' Bills	14	30	3.8
BUDGETS			
(a) Railway Budget	@17	14	4.6
(b) General Budget	91	52	24.4
(c) Budget in respect of Union Territory of Pondicherry	1	58	0.5
(d) Budget in respect of State of Punjab	@@3	27	0.9
CALLING ATTENTION NOTICES (Rule 197)	35	35	9.4
DISCUSSIONS			
(a) Short-Duration Discussions (Rule 193)	30	01	8.0
(b) Half-an-Hour Discussions ((Rule 55)	4	54	1.3
MATTERS UNDER RULE 377	10	31	2.8
MOTIONS			
(a) Motions under rules 191 and 342	4	39	1.2
(b) Motions under rule 388	0	02	—
PRESIDENT'S ADDRESS	11	05	2.9
QUESTIONS	43	11	11.5

Business	Time taken		Percentage to the total time taken
	H.	M.	
RESOLUTIONS			
(a) Government Resolutions	@		
(b) Statutory Resolutions	*@@		
(c) Private Members' Resolutions	10	02	2.7
STATEMENTS (Rule 372)	3	13	0.9
OTHER MATTERS such as Oaths or Affirmations, Papers laid on Table, Questions of Privileges, Obituary References, Points of Orders, Personal Explanations	18	46	5.0
	376	55	100.0

*Joint discussion took place on certain Statutory Resolutions [*Vide* statement No. 18 (iii) Sl. Nos 1 to 4 and 6] and Motions for consideration of the connected Government Bills [*Vide* statement No. 3(i) Sl. Nos. 3,4,7,9 and 26]. Time taken on joint discussion has been shown under Government Bills.

@Joint discussion took place on a Government Resolution [*Vide* statement No. 18(ii) and Demands for Grants in respect of Budget (Railways) for 1984-85 and Supplementary Demands for Grants (Railways) 1983-84 and Demands for Excess Grants in respect of Budget (Railways) for 1981-82. Time taken on joint discussion has been shown under Railway Budget.

@@Joint discussion took place on a Statutory Resolution [*Vide* statement No. 18(iii) Sl. No. 5] and General Discussion, Demands for Grants on Account and Supplementary Demands for Grants in respect of the Budget (Punjab). Time taken on joint discussion has been shown under Punjab Budget.